

Declaration of Assets and Liabilities

Year-2020-21

I, **Sudhir Kumar Mishra** son/daughter/wife of **Shree Niranjan Mishra** aged 27 Years, belonging to **Bihar Legislative Assembly Secretariat** service and presently working as **Junior Clerk (Bihar Legislative Assembly)** given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1 Father-Niranjan Mishra	Dependant-2 Mother-Anita Devi	Dependant -3
(i)	Cash	2500/-		1000/-	500/-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. Saving A/c Rs.-17120/-		P.N.B. Saving A/C Rs.-500/-	P.N.B. Saving A/C Rs.-2000/-	
(iii)	Bonds, Debentures and shares in Companies	Nil		Nil	Nil	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Lic Policy No.-826361424 Premium-14513/- Yearly		Nil	Nil	
(v)	Motor Vehicles (details of make, etc.)	Nil		Nil	Nil	
(vi)	Jewellery (give details of weight and value)	Nil		Nil	Gold-10 gram Silver-50 gram	
(vii)	Other assets, such as values of claims / interests	Nil		Nil	Nil	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sudhir Kumar Mishra

अपत्ति (स्टाफ)
₹
10/2/21
श्री सुधीर
₹
10.2.21
1700
~~1699~~
10/02/21

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s)	Dependant-1 Father- Niranjan Mishra	Dependant-2 Mother-Anita Devi	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil		1.5 Acre Ancestral	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil		Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil		Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil		ancestral	Nil	Nil
(v)	Other (such as interest in property)	Nil		Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B.I, Bihar Vidhan Mandal, Patna.	500000/-
	(ii) Loans from financial institutions	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	
	(b) dues to departments dealing with supply of water	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	

See this Kumar Mishra

	(d) dues to departments dealing with telephones	Nil	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	
	(f) Other dues, if any	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil Pan NO.-(FJZPM7614B)	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	
	(iv) Property Tax	Nil	

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: *Sudhir Kumar Mishra*

Name of Employee: SUDHIR KUMAR MISHARA

Designation: JUNIOR CLERK

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 09.02.2021

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.